

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/11202/2025 ARBP/40/2025	M/S. ANU ENTERPRISE VS BRIDGE AND ROOF COMPANY INDIA LIMITED	RAJESH RANJAN SAHOO VS	// ( //
2	D-BLAPL/12525/2025 BLAPL/4507/2025	TUNA BHUTIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MOTANGA /65 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000080/2025
3	D-BLAPL/12677/2025 BLAPL/4508/2025	MD. SAMSER ALLAM @ KALLU VS STATE OF ODISHA	BISWARANJAN DALAI VS	SPL.TASK FORCE /7 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000270/2025
4	D-BLAPL/12446/2025 BLAPL/4509/2025	BABU @ MAHESH MAHAKUD VS STATE OF ODISHA	UMAKANTA BARIK VS	JODA /47 /2022 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000179/2022
5	D-BLAPL/12546/2025 BLAPL/4510/2025	KRISHNA @ KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHURDA SADAR /88 /2025 S.D.J.M.,KHURDA(Khordha ) GR/0000306/2025
6	D-BLAPL/12046/2025 BLAPL/4511/2025	BHIKUN MAHAKUD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000017/2024
7	D-BLAPL/12684/2025 BLAPL/4512/2025	AKASH KUMBHAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BINIKA /263 /2024 A.D.J.,SONEPUR(Sonepur ) Spl/0000013/2024
8	D-BLAPL/12468/2025 BLAPL/4513/2025	BIKRAM HARIJAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHULPALI /7 /2025 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Gajapati) GR/0000042/2025
9	D-BLAPL/12470/2025 BLAPL/4514/2025	MUKHA @ MUKHTAR ALI SAHA @ MUKTAR ALLI SAHA VS STATE OF ODISHA	SADHAN MOHANTY VS	ITAMATI /84 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000323/2025
10	D-BLAPL/12601/2025 BLAPL/4515/2025	RAHIMA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BALASORE(Balashwar) Spl/0000101/2025
11	D-BLAPL/11437/2025 BLAPL/4516/2025	RANJIT KUMAR MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JHARSUGUDA /497 /2024 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000044/2024

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12	D-BLAPL/12436/2025 BLAPL/4517/2025	SRUJAN BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NANDANKANAN /97 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000472/2025
13	D-BLAPL/12609/2025 BLAPL/4518/2025	KALU @ SK. SIKANDAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000101/2025
14	D-BLAPL/12636/2025 BLAPL/4519/2025	KUNA JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /276 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000502/2025
15	D-BLAPL/12675/2025 BLAPL/4520/2025	MD. ABID HUSSAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	SPL.TASK FORCE /7 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000270/2025
16	D-BLAPL/12682/2025 BLAPL/4521/2025	MD AZAM @ BUDHU VS STATE OF ODISHA	BISWARANJAN DALAI VS	SPL.TASK FORCE /7 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000270/2025
17	D-BLAPL/12686/2025 BLAPL/4522/2025	BHABANI SANKAR GOCHHAYAT VS STATE OF ODISHA	RAMESH KUMAR MUKHI VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000181/2025
18	D-BLAPL/12692/2025 BLAPL/4523/2025	SAMANDAR KUMAR SINGH @ SOMANDAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PHULBANI SADAR /85 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000071/2025
19	D-BLAPL/12695/2025 BLAPL/4524/2025	HARISCHANDRA YADAV @ HARIA @ HARISH CHANDRA YADAV VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	CYBER CRIME AND ECONOMIC OFFENSES J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0001174/2024
20	D-BLAPL/12642/2025 BLAPL/4525/2025	ARVIND VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /114 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000061/2025
21	D-BLAPL/12640/2025 BLAPL/4526/2025	NARSINGH DORA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /96 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000065/2020
22	D-BLAPL/12698/2025 BLAPL/4527/2025	GOURANGA PADHAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /107 /2025 J.M.F.C.,HEMGIR(Sundargarh) GR/0000103/2025
23	D-BLAPL/12471/2025	CHANDAN BARAL	ABHISIDDHANTA SAHOO	/ /0

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	BLAPL/4528/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PURI(Puri) TR/0000050/2025
24	D-BLAPL/12654/2025 BLAPL/4529/2025	MD. AQUIB VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SAMBALPUR CYBER /35 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003150/2024
25	D-BLAPL/12710/2025 BLAPL/4530/2025	SARAT CHANDRA YADAV VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	SPL.TASK FORCE /7 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000270/2025
26	D-BLAPL/12755/2025 BLAPL/4531/2025	SAMIR KUMAR PATRA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	G.UDAYAGIRI /41 /2018 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000070/2018
27	D-BLAPL/12711/2025 BLAPL/4532/2025	AMAR KUMAR DEY @ GOPA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BASTA /187 /2019 J.M.F.C.,BASTA(Baleshwar) CT/0000314/2019
28	D-BLAPL/12766/2025 BLAPL/4533/2025	LIBHENDRA SUNA VS STATE OF ODISHA	BHAKTA BHUSAN BARIK VS	SAHID NAGAR P.S. /389 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000525/2025
29	D-CMP/13476/2025 CMP/636/2025	PRATAP CHANDRA NIMAI VS BHASKAR NAYAK	RAMESH CHANDRA PRADHAN VS	// 2ND ADDL. CIVIL JUDGE(SD),GANJAM, EP/0000010/2024
30	D-CMP/16110/2025 CMP/637/2025	SWARNAPRAVA DAS VS PRANAB KUMAR SATAPATHY	TANMAY MISHRA VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) Fao/0000015/2024
31	D-CMP/12471/2025 CMP/638/2025	MINIKA BISI VS SURE BIDIKA	S.S.RAO, (SR.ADV.) VS	// A.D.J.,RAYAGADA(Rayagada ) Fao/0000001/2017
32	D-CMP/16452/2025 CMP/639/2025	SIMANCHAL PATTNAIK VS PRADEEP KUMAR PATTNAIK	SITIKANT MISHRA VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000202/2022
33	D-CMP/11470/2025 CMP/640/2025	GENERAL MANAGER, EAST COAST RAILWAY,BHUBANESWAR VS PRASANTA KUMAR MISHRA	SANTOSH KUMAR SAMANTARAY,C.G.C VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000075/2020
34	D-CMP/16720/2025 CMP/641/2025	REBATI BEHERA VS	SUMIT KUMAR MOHANTY VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK

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35	D-CMP/16015/2025 CMP/642/2025	ABHIRAM SAHOO DEBENDRA MALLIK VS NRUSINGHA CHARAN MALLIK	KARUNAKAR GAYA VS	CMA/0000181/2021 // CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000018/2022
36	D-CMP/13473/2025 CMP/643/2025	SUJAYA SHANKAR SINGH DEO VS PUSPA KUMARI DEVI	RAJENDRA KUMAR MUND VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Kandarpur) EP/0000002/2022
37	D-CMP/15209/2025 CMP/644/2025	PRAFULLA KUMAR DASH VS SANTOSH KUMAR MISHRA	LAKSHMAN MISHRA VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapur) CS/0000384/2014
38	D-CMP/15937/2025 CMP/645/2025	KRUSHNA NARAYAN BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CMA/0000196/2025
39	D-CMP/16850/2025 CMP/646/2025	SUJATA BOHIDAR VS ABDUL MAJID	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,SUNDARGARH(Sundargarh) Fao/0000007/2024
40	D-CMP/16411/2025 CMP/647/2025	PRAVEEN CHANDRA BHANJDEO VS PRATIBHA MANJARI DEVI	SOURAV SUMAN BHUYAN VS	// DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000028/2023
41	D-CMP/16494/2025 CMP/648/2025	JITENDRA KUMAR SAHOO VS DAYANIDHI NAG	BHASKAR CHANDRA PANDA VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000005/2024
42	D-CMP/17042/2025 CMP/649/2025	SURESH KUMAR ROUT VS PARIKHITA SWAIN	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Kendrapara) CS/0000265/2004
43	D-CONTC/14763/2025 CONTC/1910/2025	KALPANA JENA VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// () //
44	D-CONTC/14765/2025 CONTC/1911/2025	RASHMILATA PATRA VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// () //
45	D-CONTC/14766/2025 CONTC/1912/2025	GITANJALI MOHANTA VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// () //

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46	D-CONTC/16651/2025 CONTC/1913/2025	SAROJ NAYAK VS DIBYA JYOTI PARIDA,IAS	ADV. VS	// () //
47	D-CONTC/16825/2025 CONTC/1914/2025	MOHAN CHARAN DASH VS GIRISH S.N,IAS	ADV. VS	// () //
48	D-CONTC/16873/2025 CONTC/1915/2025	DILLIP KUMAR MOHANTY VS BIJAY BHUSAN NANDA,DIRECTOR, ECONOMICS AND STATISTICS, ODISHA	ADV. VS	// () //
49	D-CRLA/10031/2025 CRLA/497/2025	SIBA BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	PIPLI /175 /2017 2ND A.D.J.,PURI(Puri) ST/0000009/2018
50	D-CRLA/10666/2025 CRLA/498/2025	BUDU HARIJAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JEYPORE SADAR /15 /2017 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000058/2017
51	D-CRLMC/12597/2025 CRLMC/1581/2025	S.M.SAHID ALLI @ SAHIL VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BERHAMPUR TOWN /67 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000434/2025
52	D-CRLMC/12598/2025 CRLMC/1582/2025	DEBASIS DUTTA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	//0 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur Spl/0000223/2016
53	D-CRLMP/11767/2025 CRLMP/517/2025	SURYA PRAKASH ARTA BIDYADHAR MANGARAJ VS STATE OF ODISHA	VS	//0 () //
54	D-CRLREV/12389/2025 CRLREV/223/2025	SHEIKH ARSHAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 DISTRICT & SESSIONS JUDGE, BHAWA CRA/0000018/2024
55	D-CRLREV/12392/2025 CRLREV/224/2025	SHEIKH ARSHAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 DISTRICT & SESSIONS JUDGE, BHAWA CRA/0000019/2024
56	D-FAO/16436/2025 FAO/189/2025	SUKANTI NAYAK VS UDAYA VANU DAS	AKSHYANGSHU SEKHAR NANDY VS	// COMMISSIONER.FOR WORKMENS COM EC/0000009/2019
57	D-GUAP/14007/2025	MOHAMMAD RIYAZ ALAM KHAN	ASMIYA RANJAN MAJHI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	GUAP/6/2025	VS SAHIDA BEGUM	VS	JUDGE FAMILY COURT,GANJAM(Ganja CP/0000141/2020
58	D-MACA/11553/2025 MACA/494/2025	NAGMATUN BEGUM@CHULBULI VS PRASANTA KUMAR NAYAK	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T.,KENDRAPARA(Kendrapara Mac/0000079/2021
59	D-MACA/11555/2025 MACA/495/2025	SK.TAMA VS PRASANTA KUMAR NAYAK	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T.,KENDRAPARA(Kendrapara Mac/0000087/2021
60	D-MACA/15934/2025 MACA/496/2025	BINITA KHADIA VS SUSMITA MAHANTA	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh ) Mac/0000029/2023
61	D-MATA/15599/2025 MATA/173/2025	B. SUBRAT KUMAR DAS VS SUBHASHREE BURMA	AKSHAYA KUMAR JENA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000274/2023
62	D-MATA/16862/2025 MATA/174/2025	JITENDRA MALLICK VS RASMITA MALLIK	SAMIR KUMAR MISHRA(SR. ADV.) VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000408/2022
63	D-MATA/15032/2025 MATA/175/2025	SUSAMA ROUT @ BHANJ DEO VS SANDEEP @ PADUN BHANJ DEO	MAHADEV SAHU VS	// JUDGE,FAMILY COURT,BALANGIR(Bal CP/0000050/2022
64	D-OTAPL/14640/2025 OTAPL/45/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE),BHUBANESWAR VS AJAY GUPTA, E/O MANISH KHEMAKA, DIRECTOR OF M/S. S.M NIRYAT PVT LTD.,KOLKATA	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
65	D-RPFAM/15548/2025 RPFAM/108/2025	SHUBHA KANTA SAHOO@SUBHAKANTA SAHOO VS MANDAKINI MISHRA	JAGAJIBAN PRADHAN VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000241/2019
66	D-RPFAM/12795/2025 RPFAM/109/2025	ROMA KARMAKAR VS AMIT KARMAKAR	SIDDHARTH PRASAD MISHRA VS	// JUDGE FAMILY COURT,ROURKELA(Sur Crp/0000046/2022
67	D-RPFAM/15846/2025 RPFAM/110/2025	JAYAPRAKASH JENA VS RANU MALLICK	SATYABAN SAHOO VS	// JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000040/2023
68	D-RSA/15489/2025 RSA/217/2025	SACHALA MUDULI VS	AMIT PRASAD BOSE VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri)

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69	D-RSA/16727/2025 RSA/218/2025	PRAFULLA KUMAR DALAI SANGEETA AGRAWAL VS SUNIL SEKHAR	BASUDEV MISHRA VS	RFA/0000152/2023 // DISTRICT AND SESSIONS JUDGE,NAWA RFA/0000017/2022
70	D-RSA/16901/2025 RSA/219/2025	LELI GOUDA VS SOBHA CHALLAN	GOPINATH MISHRA VS	// ADDL DISTRICT AND SESSIONS JUDGE RFA/0000011/2018
71	D-RSA/16812/2025 RSA/220/2025	PURENDRA NATH SAHU VS GANGADHAR GIRI	SMITA RANJAN PATNAIK VS	// A.D.J.,KARANJIA(Mayurbhanj) RFA/0000001/2021
72	D-RSA/16236/2025 RSA/221/2025	GOKULANANDA BAISHAKH VS SURENDRA PATRA	TUSAR KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,CUTTAC RFA/0000021/2025
73	D-RVWPET/16274/2025 RVWPET/120/2025	AMRUTANSHU PRUSTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
74	D-RVWPET/16279/2025 RVWPET/121/2025	ARYAN KUMAR BAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
75	D-SAO/14462/2025 SAO/5/2025	HADIBANDHU GIRI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// A.D.J.,NAYAGARH(Nayagarh ) RFA/0000010/2013
76	D-TRP(C)/15469/2025 TRP(C)/118/2025	SUBHASHMITA SAHOO VS BISHNU PRASAD CHAMPATI	LALATENDU RAY VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000204/2025
77	D-WA/15151/2025 WA/777/2025	STATE OF ODISHA VS AKHAYA KUMAR CHHOTARAYA	CHANDRAKANTA PRADHAN,A.G.A VS	// () //
78	D-WP(C)/16699/2025 WP(C)/11556/2025	BINOD KAMAR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// () //
79	D-WP(C)/16704/2025 WP(C)/11557/2025	KHETRANANDA MAHAKUL VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// () //

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80	D-WP(C)/13417/2025 WP(C)/11558/2025	P.KASINATH VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
81	D-WP(C)/15570/2025 WP(C)/11559/2025	M/S MEDIERA HOSPITAL AND RESEARCH INSTITUTE PVT.LTD.,CUTTACK VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
82	D-WP(C)/14580/2025 WP(C)/11560/2025	MAMATA GIRI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
83	D-WP(C)/15640/2025 WP(C)/11561/2025	SUNIL LAL MANDAL VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
84	D-WP(C)/16848/2025 WP(C)/11562/2025	SUSANTA PATEL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
85	D-WP(C)/16920/2025 WP(C)/11563/2025	DILESWAR PRADHAN VS COMMISSIONER , GST AND CEBTRAL EXCISE AND CUSTOMS, BBSR	ASIT KUMAR DASH VS	// 0 //
86	D-WP(C)/16944/2025 WP(C)/11564/2025	HIRA DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
87	D-WP(C)/14368/2025 WP(C)/11565/2025	RABINDRA NATH PANDA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
88	D-WP(C)/16949/2025 WP(C)/11566/2025	PITAR DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
89	D-WP(C)/16905/2025 WP(C)/11567/2025	PANESWARI SOREN VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
90	D-WP(C)/16952/2025 WP(C)/11568/2025	ANUPAMA PATNAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
91	D-WP(C)/14724/2025	M/S. SCAN STEELS LTD., SUNDERGARH	BHABANI PRASAD MOHANTY	//

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	WP(C)/11569/2025	VS THE COMMISSIONER SALES TAX, ODISHA,CTC	VS	0 //
92	D-WP(C)/14783/2025 WP(C)/11570/2025	SHREE SIDHI VINAYAK BUILTCON PVT. LTD., KHURDA VS SATYAKAM DASH	SAROJ RANJAN SUBUDHI VS	// 0 //
93	D-WP(C)/14864/2025 WP(C)/11571/2025	HARISH CHANDRA SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
94	D-WP(C)/15889/2025 WP(C)/11572/2025	CHANANTI MINZ VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
95	D-WP(C)/16021/2025 WP(C)/11573/2025	RAJIB PATTNAIK VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, CUTTACK-II	MADHAB LAL AGARWAL VS	// 0 //
96	D-WP(C)/11758/2025 WP(C)/11574/2025	BINOD BISWAL VS STATE OF ODISHA	TUSAR KANTAI PRAHARAJ VS	// 0 //
97	D-WP(C)/14522/2025 WP(C)/11575/2025	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
98	D-WP(C)/16105/2025 WP(C)/11576/2025	PANCHANAN DHRUA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
99	D-WP(C)/14992/2025 WP(C)/11577/2025	JHINTIKESWAR SELF HELP GROUP, CUTTACK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
100	D-WP(C)/16106/2025 WP(C)/11578/2025	SWARNALATA SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
101	D-WP(C)/16391/2025 WP(C)/11579/2025	ANAND DHARUA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
102	D-WP(C)/16113/2025 WP(C)/11580/2025	GETHAL SETH VS	RANJIT SAMAL VS	// 0

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103	D-WP(C)/16124/2025 WP(C)/11581/2025	STATE OF ODISHA ROJALIN MOHAPATRA VS	DEEPALI MAHAPATRA VS	// // 0
104	D-WP(C)/13379/2025 WP(C)/11582/2025	STATE OF ODISHA THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD VS	PRASANTA KUMAR MAHALI VS	// // 0
105	D-WP(C)/16115/2025 WP(C)/11583/2025	SURESH KUMAR RATH PRASANTA KUMAR PRADHAN VS	DEEPALI MAHAPATRA VS	// // 0
106	D-WP(C)/15853/2025 WP(C)/11584/2025	STATE OF ODISHA JAGADISH PRADHAN VS	RANJIT SAMAL VS	// // 0
107	D-WP(C)/16741/2025 WP(C)/11585/2025	STATE OF ODISHA CHITTARANJAN DAS VS	PRAKASH CHANDRA DASH VS	// // 0
108	D-WP(C)/13782/2025 WP(C)/11586/2025	STATE OF ODISHA SANJAYA KUMAR MANGARAJ VS	DURGESH NARAYAN RATH VS	// // 0
109	D-WP(C)/15848/2025 WP(C)/11587/2025	STATE OF ODISHA RUDRA NARAYAN PADHAN VS	RANJIT SAMAL VS	// // 0
110	D-WP(C)/15854/2025 WP(C)/11588/2025	STATE OF ODISHA ANANDA KUMAR SAHU VS	RANJIT SAMAL VS	// // 0
111	D-WP(C)/16695/2025 WP(C)/11589/2025	STATE OF ODISHA KASTU BEHERA VS	BISWARANJAN MAHARATHA VS	// // 0
112	D-WP(C)/15543/2025 WP(C)/11590/2025	STATE OF ODISHA M/S GIMPEX LTD., TAMILNADU VS	SARITA MAHARANA VS	// // 0
113	D-WP(C)/13977/2025 WP(C)/11591/2025	CHIEF COMMERCIAL MANAGER (FS) EAST COAST RAILWAY, KHURDA ANANTA KUMAR SAHU VS	BANSHIDHAR SATAPATHY VS	// // 0
		STATE OF ODISHA		//

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114	D-WP(C)/15473/2025 WP(C)/11592/2025	KALICCHARAN MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
115	D-WP(C)/16696/2025 WP(C)/11593/2025	RAGHUNATH ROUT VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
116	D-WP(C)/15858/2025 WP(C)/11594/2025	BHAGABANA PASAYAT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
117	D-WP(C)/16698/2025 WP(C)/11595/2025	HRUDANANDA DAS VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
118	D-WP(C)/15860/2025 WP(C)/11596/2025	DHARANIDHAR KHICHIDI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
119	D-WP(C)/14614/2025 WP(C)/11597/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD, BERHAMPUR, GANJAM VS SUMANTA KUMAR RATH	PRASANTA KUMAR MAHALI VS	// 0 //
120	D-WP(C)/13466/2025 WP(C)/11598/2025	DILLIP KUMAR MOHANTA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
121	D-WP(C)/13988/2025 WP(C)/11599/2025	SAROJINI DAS VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
122	D-WP(C)/14966/2025 WP(C)/11600/2025	JASOBANTA BEHERA VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	PRAVAT KUMAR NAYAK VS	// 0 //
123	D-WP(C)/13469/2025 WP(C)/11601/2025	BAIKUNTHA BHUJABAL VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
124	D-WP(C)/13472/2025 WP(C)/11602/2025	BALABHADRA BHUJABAL VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
125	D-WP(C)/13700/2025	SWARNALATA SENAPATI	BIJAY KUMAR MISHRA	//

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	WP(C)/11603/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/14381/2025 WP(C)/11604/2025	ADIKANDA KHAMARI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
127	D-WP(C)/14207/2025 WP(C)/11605/2025	SANATAN PANDA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
128	D-WP(C)/14209/2025 WP(C)/11606/2025	SUNIL KUMAR VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
129	D-WP(C)/17137/2025 WP(C)/11607/2025	BASANTA KUMAR DAS VS FAKIR MOHAN UNIVERSITY, BALASORE	MASUM PRIYADARSANI BEHERA VS	// 0 //
130	D-WP(C)/14600/2025 WP(C)/11608/2025	KISHORI JAMDALIA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
131	D-WP(C)/15864/2025 WP(C)/11609/2025	GOBINDA KHAMARI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
132	D-WP(C)/15869/2025 WP(C)/11610/2025	RABIRATAN BAG VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
133	D-WP(C)/15871/2025 WP(C)/11611/2025	LABA KALSER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
134	D-WP(C)/15089/2025 WP(C)/11612/2025	SATYANARAYAN PRASAD VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
135	D-WP(C)/13703/2025 WP(C)/11613/2025	SUSHIL PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
136	D-WP(C)/15873/2025 WP(C)/11614/2025	HRUSHIKESH SAHU VS	RANJIT SAMAL VS	// 0

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137	D-WP(C)/15161/2025 WP(C)/11615/2025	STATE OF ODISHA SANJAY KUMAR SETHI VS ORISSA STATE AGRICULTURAL MARKETING BOARD (OSAMB), BBSR	ANJAN KUMAR BISWAL VS	// // 0 //
138	D-WP(C)/16193/2025 WP(C)/11616/2025	MANINI SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
139	D-WP(C)/13704/2025 WP(C)/11617/2025	JAGNA KUMAR PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
140	D-WP(C)/15953/2025 WP(C)/11618/2025	DALU KACHIM VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
141	D-WP(C)/14995/2025 WP(C)/11619/2025	DIPAK KUMAR PRUSTY VS EXECUTIVE OFFICER, CHOUDWAR MUNICIPALITY,CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //
142	D-WP(C)/13748/2025 WP(C)/11620/2025	K.CHINNA RAO VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
143	D-WP(C)/15963/2025 WP(C)/11621/2025	SAINDARI TAKRI VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
144	D-WP(C)/16098/2025 WP(C)/11622/2025	GOLAPI ROUT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
145	D-WP(C)/15294/2025 WP(C)/11623/2025	ABHIMANYU NAIK VS STATE OF ODISHA	ACHYUTA NANDA ROUTH VS	// 0 //
146	D-WP(C)/15461/2025 WP(C)/11624/2025	SAKUNTALA CHANDA @ RANA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
147	D-WP(C)/16902/2025 WP(C)/11625/2025	NALINI TRIPATHY VS THE AUTHORISED OFFICER CUM CHIEF MANAGER ROSARB BANK OF BARODA	BIRENDRA KUMAR MOHAPATRA VS	// 0 //

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148	D-WP(C)/15164/2025 WP(C)/11626/2025	SURESH KUMAR MOHANTY VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
149	D-WP(C)/15467/2025 WP(C)/11627/2025	SANTILATA SASMAL VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
150	D-WP(C)/13783/2025 WP(C)/11628/2025	GOBINDA CHANDRA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
151	D-WP(C)/17223/2025 WP(C)/11629/2025	SANJUKTA BADEI VS VICE CHAIRMAN BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR	RAJA KISHORE SAHOO VS	// 0 //
152	D-WP(C)/15955/2025 WP(C)/11630/2025	BUDULI URLAKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
153	D-WP(C)/15174/2025 WP(C)/11631/2025	RUNALATA SENAPATI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
154	D-WP(C)/16553/2025 WP(C)/11632/2025	KAMAL KRUSHNA MAZUMDAR VS STATE OF ODISHA	NARENDRA KUMAR DAS VS	// 0 //
155	D-WP(C)/14949/2025 WP(C)/11633/2025	LAND ACQUISITION OFFICER,BARGARH VS RATNAMANI BUDEK	AJODHYA RANJAN DASH,A.G.A VS	// 0 //
156	D-WP(C)/16567/2025 WP(C)/11634/2025	SANTOSHINI BARASATIA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
157	D-WP(C)/14977/2025 WP(C)/11635/2025	SIMANCHOLA BEHERA VS PUNJAB BATIONAL BANK, BERHAMPUR	SOUMYA RANJAN MOHANTY VS	// 0 //
158	D-WP(C)/15204/2025 WP(C)/11636/2025	THE PURI COMMERCIAL CO-OPERATIVE SOCIETY, PURI VS THE INCOME TAX OFFICER, PURI WARD, PURI	PRANAYA KUMAR MISHRA VS	// 0 //
159	D-WP(C)/15424/2025	DWARI MUDULI	SAROJ KUMAR DASH	//

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	WP(C)/11637/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/16590/2025 WP(C)/11638/2025	BRAHMANANDA KHILARI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
161	D-WP(C)/16691/2025 WP(C)/11639/2025	KEDAR BARIK VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
162	D-WP(C)/15445/2025 WP(C)/11640/2025	PRADEEP KUMAR DAS VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
163	D-WP(C)/14965/2025 WP(C)/11641/2025	HAREKRISHNA BHANJA VS STATE OF ORISSA	AMITAV TRIPATHY VS	// 0 //
164	D-WP(C)/15371/2025 WP(C)/11642/2025	BIKAS PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
165	D-WP(C)/16692/2025 WP(C)/11643/2025	SAROJ KHUNTIA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
166	D-WP(C)/15608/2025 WP(C)/11644/2025	PAPUN KUMAR JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
167	D-WP(C)/15084/2025 WP(C)/11645/2025	SRIKANTA SETHY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
168	D-WP(C)/14399/2025 WP(C)/11646/2025	GEETANJALI DALPATI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
169	D-WPCRL/12217/2025 WPCRL/47/2025	GOPAL CHARAN TARAI VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	//0 0 //
170	D-ABLAPL/11770/2025 ABLAPL/4786/2025	PABITRA KUMAR BEHERA @ PABITRA BEHERA VS	RAGHUNATH DASMOHAPATRA VS	ERASAMA /91 /2025 0

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171	D-ABLAPL/11900/2025 ABLAPL/4787/2025	STATE OF ODISHA KALANDI CHARAN SAHOO VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// NIMAPADA /82 /2025 ()
172	D-ABLAPL/12450/2025 ABLAPL/4788/2025	SAROJ KUMAR DASH @ SUMAN DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	// KENDRAPARA SADAR /158 /2025 ()
173	D-ABLAPL/12431/2025 ABLAPL/4789/2025	STATE OF ODISHA DHANURJAYA NAYAK VS	MANOJ KUMAR MALLICK VS	// GONDIA /142 /2025 ()
174	D-ABLAPL/12455/2025 ABLAPL/4790/2025	STATE OF ODISHA BHAKTA HARI PATRA VS	KARUNAKAR GAYA VS	// BASUDEVPUR /108 /2025 ()
175	D-ABLAPL/12443/2025 ABLAPL/4791/2025	STATE OF ODISHA KRUPASINDHU MUDULI VS	BIBHU PRASAD DAS VS	// PURUSHOTTAMPUR /278 /2025 ()
176	D-ABLAPL/12456/2025 ABLAPL/4792/2025	STATE OF ODISHA BABAJI @ MANAS DAS VS	ASHOK KUMAR SAHOO VS	// DERABIS /60 /2025 ()
177	D-ABLAPL/12192/2025 ABLAPL/4793/2025	STATE OF ODISHA SUSHANTA KUMAR SENAPATI @ RINKU VS	PRAVASH CHANDRA JENA VS	// JALESWAR /192 /2025 ()
178	D-ABLAPL/12444/2025 ABLAPL/4794/2025	STATE OF ODISHA BHUBAN BAG @ BHUBAN SUNA VS	DHANANJAYA MUND VS	// KOMNA PS /47 /2025 ()
179	D-ABLAPL/12501/2025 ABLAPL/4795/2025	STATE OF ODISHA UDHABA DHIBAR VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /61 /2017 ()
180	D-ABLAPL/12203/2025 ABLAPL/4796/2025	STATE OF ODISHA PRABHAT NAYAK @ PRAVAT KUMAR NAYAK VS	RAJENDRA NARAYAN ROUT VS	// BHADRAK TOWN /223 /2025 ()
181	D-ABLAPL/12511/2025 ABLAPL/4797/2025	STATE OF ODISHA RAJESH KUMAR PATTNAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //

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182	D-ABLAPL/12448/2025 ABLAPL/4798/2025	DEBASIS TARAI @ JATIA TAREI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	RAMBHA (KHALLIKOTE) /227 /2025 () //
183	D-ABLAPL/12208/2025 ABLAPL/4799/2025	RAHUL KUMAR ROUT @ DONA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARANGA /178 /2025 () //
184	D-ABLAPL/12449/2025 ABLAPL/4800/2025	BULU BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /117 /2025 () //
185	D-ABLAPL/12573/2025 ABLAPL/4801/2025	SHEKH AKBAR @ SK. AKBAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /110 /2025 () //
186	D-ABLAPL/12512/2025 ABLAPL/4802/2025	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	TIRTOL /165 /2025 () //
187	D-ABLAPL/12514/2025 ABLAPL/4803/2025	IRSAD ALI @ SK. IRSAD AZIM VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BHADRAK TOWN /154 /2025 () //
188	D-ABLAPL/12209/2025 ABLAPL/4804/2025	ANJALI SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /237 /2025 () //
189	D-ABLAPL/12372/2025 ABLAPL/4805/2025	MOHADEBA BISOYI VS STATE OF ODISHA	NIRANJAN LENKA VS	SURADA /511 /2024 () //
190	D-ABLAPL/12547/2025 ABLAPL/4806/2025	DAMAYANTI SAHOO VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	NIMAPADA /82 /2025 () //
191	D-ABLAPL/12557/2025 ABLAPL/4807/2025	RAJIB BANERJEE VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	KAMAKHYANAGAR /644 /2024 () //
192	D-ABLAPL/11985/2025 ABLAPL/4808/2025	PANCHANAN GOUDA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	BUGUDA /187 /2025 () //
193	D-ABLAPL/12059/2025	DILIP BHOI @ DILIP KUMAR BHOI	SACHIDANANDA PADHEE	BHEDEN /122 /2022

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	ABLAPL/4809/2025	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/12409/2025 ABLAPL/4810/2025	SURAJ KUMAR SWAIN @ BABI SWAIN VS STATE OF ODISHA	SANAT KUMAR DAS VS	KUAKHIA /147 /2025 () //
195	D-ABLAPL/12462/2025 ABLAPL/4811/2025	ZABID KHAN @ ZABIR KHAN VS STATE OF ODISHA	SATYAJIT DAS VS	LALBAG /134 /2025 () //
196	D-ABLAPL/12244/2025 ABLAPL/4812/2025	DHARANI MAJHI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	INFOCITY PS /144 /2025 () //
197	D-ABLAPL/12295/2025 ABLAPL/4813/2025	SATYANARAYAN SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /70 /2025 () //
198	D-ABLAPL/12542/2025 ABLAPL/4814/2025	NANU @ SATYA RANJAN JENA VS STATE OF ODISHA	SURYAKANTA DASH VS	RAJNAGAR /124 /2023 () //
199	D-ABLAPL/12340/2025 ABLAPL/4815/2025	SASHANK SEKHAR PRADHAN@SASANKA SEKHAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /147 /2025 () //
200	D-ABLAPL/12410/2025 ABLAPL/4816/2025	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /177 /2025 () //
201	D-ABLAPL/12412/2025 ABLAPL/4817/2025	BIJAY KUMAR NAYAK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	DHUSURI /131 /2025 () //
202	D-ABLAPL/12473/2025 ABLAPL/4818/2025	PRAVAT BEHERA VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	DHARMASALA /61 /2025 () //
203	D-ABLAPL/12564/2025 ABLAPL/4819/2025	SHIBA SANKAR PADHI VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI RURAL PS /116 /2025 () //
204	D-ABLAPL/12416/2025 ABLAPL/4820/2025	PRAKASH MEHER VS	BIJAY KUMAR MISHRA VS	RENGALI (SAMBALPUR) /55 /2025 S.D.J.M.,SAMBALPUR(Sambalpur)

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205	D-ABLAPL/12421/2025 ABLAPL/4821/2025	STATE OF ODISHA DANEI @ OMM PRAKASH MALLICK VS STATE OF ODISHA	NIBEDITA MOHANTY VS	GR/0000586/2025 BALIPATNA /153 /2025 () //
206	D-ABLAPL/12422/2025 ABLAPL/4822/2025	STATE OF ODISHA ASHOK KUMAR PARIDA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	BAISINGA /105 /2025 () //
207	D-ABLAPL/12465/2025 ABLAPL/4823/2025	STATE OF ODISHA NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATTAMUNDAI RURAL PS /136 /2025 () //
208	D-ABLAPL/12795/2025 ABLAPL/4824/2025	STATE OF ODISHA CHANDAN BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	Tantiapal Marine /26 /2025 () //
209	D-ABLAPL/11894/2025 ABLAPL/4825/2025	STATE OF ODISHA PRADEEP KUMAR PATRA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	TIRTOL /27 /2025 () //
210	D-ABLAPL/12344/2025 ABLAPL/4826/2025	STATE OF ODISHA GURU CHARAN BEHERA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BHADRESWAR /74 /2025 () //
211	D-ABLAPL/12345/2025 ABLAPL/4827/2025	STATE OF ODISHA ABDUL RASID VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA P.S. /117 /2025 () //
212	D-ABLAPL/12379/2025 ABLAPL/4828/2025	STATE OF ODISHA NITYANANDA PRADHAN VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /40 /2025 () //